



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.4668/2021
(CPSW No.124/2009 in SWP No.315/2009)

Tuesday, this the 25th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

Ab. Gaffar Lone (Age 54 years)
s/o Haji Wali Mohammad Lone
r/o Lone Harie Kralpora
Tehsil & Distt. Kupwara

... Applicant

(Mr. Sheikh Manzoor Ahmad, Advocate)

Versus

1. Miss Shagufta Parveen
Director School Education Kashmir, Srinagar
2. Mr. Gh. Hassan Ganaie
Chief Education Officer Kupwara
3. Mr. Kaiser Din
Zonal Education Officer Kralpora

... Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R (ORAL)****Mr. Justice L. Narasimha Reddy:**

Mr. Sheikh Manzoor Ahmad, learned counsel for applicant submits that this T.A. has become infructuous. It is accordingly dismissed. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 25, 2021
/sunil/rk/ankit/sd